

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TRAINING - DISTRICT AND SESSIONS JUDGES -**  
Nomination of newly appointed 2 District Judges (Entry Level) by Direct Recruitment to undergo basic training initially for a period of 3 months from 01.10.2016 to 31.12.2016 at Andhra Pradesh Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

- READ:**
1. G.O.Ms.No.47, Law (L.A & J - SC.F) Department, dated 05.08.2016 from Government of Andhra Pradesh, Hyderabad
  2. G.O.Ms.No.59, Law (LA & J SC.C) Department, dated 08.08.2016 from the Government of Telangana, Hyderabad.
  3. Resolution dated 22.08.2016 of the Administrative Committee of Hon'ble Judges.
  3. High Court's Notification No.851-B.Spl., dated 24.08.2016.
  4. High Court's Letter Roc.no.5994/2016-B.Spl., dated 15.09.2016 addressed to the Director, Andhra Pradesh Judicial Academy, Secunderabad.
  5. Letter Roc.No.1526/2016-APJA-Sec'bad, dated 22.09.2016 from the I/C Director, Andhra Pradesh Judicial Academy, Secunderabad

**ORDER ROC.NO.5449/2016-B.SPL., DATED: 24.09.2016**

**The High Court is pleased to pass the following Order:-**

The following 2 newly appointed District and Sessions Judges (Entry Level) by Direct Recruitment mentioned in Column Number 2 are here by nominated to undergo Basic training initially for a period of three months from 01.10.2016 to 31.12.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

The High Court is pleased to order the following relief arrangements in respect of 2 newly appointed District and Sessions Judges (Entry Level) who are nominated to undergo the said training.

The officers mentioned in Column Number 2 shall handover charge of their post(s) to the Officers mentioned against their names i.e., Column Number 3 and report at 8.30 a.m. on 01.10.2016 before the Director, Andhra Pradesh Judicial Academy, Secunderabad.

SL NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. Bokka Satya Venkata Hima Bindu, II Addl. District and Sessions Judge, Amalapuram, East Godavari District	VI Addl. District and Sessions Judge, Kakinada.
2.	Ms. Nukala Prema Latha, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam	I Addl. District and Sessions Judge, Khammam.

The officers mentioned in Column Number 3 will be in full additional charge of the post mentioned in Column Number 2 during the period of absence of the above said Officers who are nominated to undergo training for a period of three months from 01.10.2016 to 31.12.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

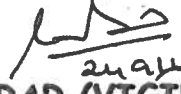
On return from the above said training, the officers mentioned in Column Number 2 shall resume duty in their respective posts.

The Trainee District Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad during the period of their Training.

At the end of three months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of training.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing three months basic training at Andhra Pradesh Judicial Academy, Secunderabad to draw pay and allowances of the said officers for the period from 01.10.2016 to 31.12.2016 and send the same by way of D.D/Other source to the Officers at Andhra Pradesh Judicial Academy, Secunderabad. The Director, Andhra Pradesh Judicial Academy, Secunderabad will issue Non-Drawal Certificate to that effect.

**NOTE:** The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad.

  
24/9/11  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad
3. The Prl. District and Sessions Judge, East Godavari at Rajahmundry and Khammam.
4. The I Addl. District and Sessions Judge, East Godavari at Rajahmundry and Khammam.
5. The VI Addl. District and Sessions Judge, Kakinada, East Godavari District
6. The District Treasury Officer, Kakinada, Khammam.
7. Sub Treasury Officer, Rajahmundry and Amalapuram, East Godavari District